

[English]

**Overbridge in Ambalapuzha**

927. SHRI THAYIL JOHN ANJALOSE: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal for the construction of over-bridge at the railway crossing on National Highway No. 47 in Ambalapuzha on Alleppey-Kayamkulam railway line;

(b) if so, the details thereof; and

(c) the time by which work on this bridge is likely to be started?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) Yes, Sir.

(b) The proposal is for construction of a road-overbridge at Chainaga 10616 at an estimated cost of Rs. 2.5 crores to be borne by the Railways.

(c) The work will be commenced, after the estimate is sanctioned and the contract awarded.

[Translation]

**Muzaffarpur-Sitamarhi Line**

928. SHRI NAWAL KISHROE RAI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the survey and demarcation of Muzaffarpur-Sitamarhi railway line in Bihar and the acquisition of land therefor was completed in 1984;

(b) if so, the details thereof and the time by which the work on this line is likely to be started; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) Yes, Sir.

(b) The project has not been approved.

(c) The surveys done in 1984 and updated in 1991 have revealed a negative rate of return of this project.

[English]

**Sanitary Conditions in Hotels**

929. SHRI MAHESH KANODIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government inspect health and sanitary conditions in hotels of Delhi;

(b) if so, whether any certificate is issued to hotels in this regard;

(c) if so, the number of hotels in the Capital which have not been issued such certificates; and

(d) whether owners or officers of any such hotels have been penalised for carelessness in respect of health and sanitary conditions?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) to (d). The information is being collected and will be laid on the Table of the House.

**Legislation for Removal of Eyes from Unclaimed Bodies**

930. SHRI RAM NAIK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: